

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3885
ANSWERED ON:06.08.2014
PENDING POWER PROJECTS
Biju Shri Parayamparanbil Kuttappan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether a large number of power projects of various types are awaiting environment and forest clearances;
- (b) if so, the details thereof along with the details of the power projects cleared and those rejected during the last three years, State-wise and project-wise;
- (c) the reasons for the pendency along with the period since when they are pending, project-wise;
- (d) the action taken by the Government to accord clearance to these projects; and
- (e) the time by which the pending projects are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) At present, proposals for 18 Thermal Power Projects and 17 Hydro Power Projects are under appraisal for environmental clearance under Environment Impact Assessment (EIA) Notification 2006. Similarly, 1 Thermal Power Project, 12 Hydro Power Projects and 2 Wind Power Projects are being appraised for forest clearance under Forest Conservation (Act), 1980.
- (b) The details of the power projects (Thermal, Hydro and Nuclear) which have been accorded environmental clearance and those rejected during the last three years, State-wise and project-wise are given in Annexure-I. The details of the power projects (Thermal, Hydro and Wind) accorded forest clearance and those rejected during the last three years, State-wise are given in Annexure-II.
- (c) to (e) All the proposals for environmental and forest clearance having requisite necessary information and documents are appraised in accordance with the stipulated timeframe of EIA Notification, 2006 and Forest Conservation (Act), 1980.